

has made it perfectly plain what her intentions are in regard to Goa. It is totally inconceivable that any foreign pocket like Goa or any others should continue in India. It is true that we believe that the best way to solve these questions is peacefully, even though it may take a little time. But I must confess that the way things are continuing to happen in Goa strains out patience to the utmost.

As for the hon. Member's reference to the Anglo-Portuguese Treaty, I cannot, for the moment, say what the consequences of that Treaty may be in regard to this matter, legally speaking, nor am I prepared to take Dr. Salazar's interpretation of those consequences; but it has been clearly stated by various countries very recently that these external treaties have no application to Goa and India.

Dr. N. B. Khare: Are Government hopeful that this question will ever be solved peacefully?

Mr. Speaker: Order, order. I am going to the next item of business.

WRITTEN ANSWERS TO QUESTIONS

EVACUEE PROPERTY

***1033. Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether there is any substance in the press report that fresh evaluation of Muslim Evacuee Properties is being taken in hand; and

(b) if so, the reasons therefor?

The Minister of Rehabilitation (Shri A. P. Jain): (a) No.

(b) Does not arise.

MUSLIM CONFERENCE IN AFRICA

***1039. Shri Radha Raman:** (a) Will the Prime Minister be pleased to state whether Government are aware that a Muslim Conference was held recently in Africa?

(b) What was the object of this Conference?

(c) What decisions did it take?

(d) Did any one from India also participate in it?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) According to reports received by Government, the Conference was convened to discuss the various problems facing the Muslim community of British East Africa.

(c) Copies of the resolutions passed at the Conference are being laid on the Table of the House. [See Appendix IV, annexure No. 17.]

(d) Yes. Maulana Hifzur Rehman, Member of this House.

EXPORT OF FRUITS

***1040. Pandit D. N. Tiwary:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is the policy of Government to encourage export of fruits to foreign countries; and

(b) the value and quantity of (i) mangoes and (ii) other fruits exported in the year 1953?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) A statement showing the value of exports is laid on the Table of the House. [See Appendix IV, annexure No. 18.]

Information regarding the export of mangoes is not separately available.

FERRO-MANGANESE AND MICANITE

***1043. Shri Nanadas:** Will the Minister of Production be pleased to state:

(a) whether Government have any plans for the manufacture of ferro-manganese and micanite; and

(b) for the setting up of any coal-washing plant in Damodar Valley area?